

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 304
14/252/ND/2022

IN THE MATTER OF:

Income Tax Officer

.... Petitioner/Applicant

Vs.

ROC (Sudani Investment Pvt. Ltd.)

.... Respondent

Order under Section 252 of the Companies Act, 2013

Order delivered on 29.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Appellant : Mr. Puneet Rai, SSC along with Mr. Nikhil Jain Advs.

For Respondent :

ORDER

One week further time granted to enable the Income Tax Department to file an affidavit in terms of the order dated 08.04.2024.

List the matter **on 08.07.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)